

IN THE HIGH COURT OF JHARKHAND AT RANCHI

M.A No. 382 of 2013

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.

THROUGH : VIDEO CONFERENCING

FOR THE PETITIONER(S) : Md. Asadul Haque, Advocate

7/26.03.2021

Counsel for the petitioner prays for some time to remove the defect(s) as pointed out by the office.

Prayer is allowed.

List this case after removal of the defect(s).

(ANANDA SEN , J)

anjali/-